

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 31.07.2019 (WEDNESDAY)
COURT OF CHAIRPERSON
10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. 2347 of 2019 in Comp. App. (AT) (Ins) No. 627 of 2019	Tulip Star Hotels Ltd. & Anr. Vs. Asset Reconstruction Company(India) Ltd. Anr.	Anju Jain	Yugank Goel
2.	Comp. App. (AT) (Ins) No. 781 of 2018	Srei Infrastructure Finance Ltd. Vs. Sundresh Bhatt, RP Sterling Biotech Ltd.	Arijit Mazumdar	Satendra K. Rai-RP Sandip Bajaj-OL
3.	Comp. App. (AT) (Ins) No. 149 of 2019	Tanya Bhatnagar Vs. Mohamed Hesham Amin Basha Mashaal & Anr.	Sunil Sharma	G.P. Madaan Siddharth Acharya-RP
4.	Comp. App. (AT) (Ins) No. 282 of 2019	Kautilya Industries Pvt Ltd Vs. Parasrampuriya Synthetic Ltd & Anr.	Raman Aggarwal	Ashutosh Kumar-R1 Dinkar Singh-R2 Sidhartha Barua-R3&13 Parveen Kumar Mehdiratta-R4&11 Chandrashekhar-R7
5.	Comp. App. (AT) (Ins) No. 659 of 2019	R.V. Tyagarajan. Vs. State Bank of India & Ors.	Shantanu Singh	Madhusmita Bora-R1
6.	Comp. App. (AT) (Ins) No. 672 of 2019	Sesh Nath Singh & Anr. Vs. Baidyabati Sheoraphuli Co-operative Bank Ltd. & Anr.	Shreenita Ghose	Umang Srivastava-R1 Pranay Agarwal-R2

For Admission (Fresh Cases)

7.	Comp. App. (AT) (Ins) No. 770 of 2019	Tarun International Ltd. Vs. Vikram Bajaj & Ors.	Rajeev Sharma	
8.	Comp. App. (AT) (Ins) No. 771 of 2019	Lifestyle Fitness Pvt. Ltd. Vs. Suman Chadha & Anr.	Gautam Bajaj	
9.	Comp. App. (AT) (Ins) No. 772 of 2019	Basab Biraja Paul & Anr. Vs. Edelweiss Asset Reconstruction Company Ltd. Anr.	Neeha Nagpal	
10.	Comp. App. (AT) (Ins) No. 773 of 2019	Larsen & Toubro Ltd. Vs. Three C Universal Developers Pvt. Ltd.	Manisha Chaudhary	

11.	Comp. App. (AT) (Ins) No. 774 of 2019	Ish Anand Vs. Northern Freight Carriers & Anr.	Uttam Datt	
12.	Comp. App. (AT) (Ins) No. 775 of 2019	Sunil Kumar Aggarwal Vs. New Okhla Industrial Development Authority & Ors.	Manisha Chaudhary	Rachit Mittal
13.	Comp. App. (AT) (Ins) No. 776 of 2019	Seitz GmbH Vs. Simran Technologies Pvt. Ltd.	Swapnil Gupta	
14.	Comp. App. (AT) (Ins) No. 777 of 2019	Kishan Lal Sharma Vs. Vikram Bajaj	Ashutosh Gupta	
15.	Comp. App. (AT) (Ins) No. 778 of 2019	Ritesh Khandelwal Vs. Dimension Data India Pvt. Ltd.	Avimukt Dar	
16.	Comp. App (AT) No. 200 of 2019	Rachakonda Siva Kumar Vs. Gagan Aerospace Ltd. & Anr.	D. Abhinav Rao	

For Admission (After Notice)

17.	Comp. App. (AT) (Ins) No. 756 of 2018	Vivek Jha Vs. Daimler Financial Services India Pvt. Ltd. & Anr.	Simran Jyot Singh	
18.	Comp. App. (AT) (Ins) No. 213 of 2019	SRS shipping Pvt Ltd. Vs. Everup Battrry India Pvt Ltd	Narendra Pd. Yadav	Bhavna Duhoon (R1)
19.	Comp. App. (AT) (Ins) No. 253 of 2019 & I.A. No. 995 of 2019	Ilam Chand kamboj Vs. ANG Industries Ltd.	Gaurav Malik	
20.	Comp. App. (AT) (Ins) No. 277 of 2019	K.L. Jute Products Pvt. Ltd. Vs. Tirupati Jute Industries Ltd. & Ors.	Rohan Dewan	Abhijeet Sinha-R2 Brijesh Tamber- R3 Abhishek Anand- R4&5 Abhinav Gupta-R6 Shreya Sinha-R7 Jayant Mehta-R8 Amritesh Raj- R10&11
21.	Comp. App. (AT) (Ins) No. 281 of 2019	B.M. Pipes Pvt Ltd Vs. Eta Engineering Pvt Ltd	Saakaar Sardana	Priyaka Ghorawat
22.	Comp. App. (AT) (Ins) No. 320 of 2019	K K Capital Services Ltd. Vs. Sristi Hospitality Pvt Ltd	Gautam Singh	
23.	Comp. App. (AT) (Ins) No. 464 of 2019	Mahaveer Ginning & Pressing Vs. PMP Textiles Spinning Mills Ltd.	Rishabh Gupta	
24.	Comp. App. (AT) (Ins) No. 509 of 2019	State Bank of India. Vs. Anuj Bajpai (Liquidator)	Sindhu T.P	Rajendra Beniwal

After the above or 12: 00 noon, whichever is earlier.

For Hearing (Part Heard)

25.	Comp. App. (AT) (Ins) No. 593 of 2019	JM Financial Asset Reconstruction Company Ltd. Vs. Finquest Financial Solutions Pvt Ltd & Anr.	Abhishek Anand	Siddarth Sharma- R1 N.P.S. Chawla-R2 Nimita Kaul-R3 Amit Singh Chauhan-R4 V. Seshagiri-R5 Sanjeev Sagar-R6
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02:00 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 2231 of 2019 in Comp. App. (AT) (Ins) No. 336 of 2017	Naveen Luthra Vs. Bell Finvest (India) Ltd. & Anr.	Chitranshul A. Sinha	G. Aniruth Purusothaman (R-1)
2.	I.A No. 2239 of 2019 in Comp. App. (AT) (Ins) No. 338 of 2019	Global Transnational Trading FZE Vs. Satish Kumar Gupta (RP) of Essar Steel India Ltd. & Ors.	Dhaval Mehrotra	Vaijayant Paliwal
3.	I.A No. 2366 of 2019 in Comp. App. (AT) (Ins) No. 481 of 2018	MV Projects Vs. Divya Jyoti Sponge Iron Pvt. Ltd. & Ors.	Swapnil Gupta	Arun Gupta

For Admission (After Notice)

4.	Contempt Case (AT) No. 01 of 2019 in Comp. App. (AT) No. 31 of 2016	Surjeet Singh Vs. Prakash Kumar & Anr.	Abhay Kumar	Saurabh Jain
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For Hearing

5.	Comp. App. (AT) (Ins) No. 480 of 2018	Kotak Mahindra Bank Ltd Vs. Amtek Auto Ltd & Ors. With	Aditya Singh	Sumant Batra (R1), Krishnendu Datta (R2), Siddhant Kant (R3)
6.	Comp. App. (AT) (Ins) No. 531 of 2018	Central Bank of India Vs. Dinkar T. Venkatasubramanian, R.P. for Amtek Auto Ltd. With	Reema Khorana	Srishti Kapoor-R- 1(RP) Anushka Sharda- R3
7.	Comp. App (AT) (Ins) No. 561 of 2018	Madhur Engineers Pvt. Ltd. Vs. Amtek Auto Ltd. & Ors. With	Arvind Kumar Gupta	Sanjay Bhatt(R-RP) Misha (R-COC)
8.	Comp. App. (AT) (Ins) No. 612 of 2018	IDBI Bank Ltd Vs	Sanjay Bajaj	Honey Satpal

		Shri Dinkar Tiruvannandapuram Venkatasubramanian R.P of Amtek Auto Ltd With		
9.	Comp. App. (AT) (Ins) No. 613 of 2018	IDBI Bank Ltd Vs Shri Dinkar Tiruvannandapuram Venkatasubramanian R.P of Amtek Auto Ltd	Sanjay Bajaj	Honey Satpal
10.	TA (AT) (Competition) No. 03 of 2017 (Old Appeal No. 44/2016) Part Heard	Eli Lilly & Co. Vs. CCI	Manas Kumar Chaudhuri	Abhimanyu Verma
11.	Comp. App (AT) No. 102 of 2018	Shirish Deepak Kulkarni Vs. Union of India	Sukriti Jaggi	Sanjay Shorey

Note: The Court will rise at 3:00 PM.

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By Order
-sd/-
Registrar